GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1723 ANSWERED ON:08.03.2010 BAN ON EXPORT OF RICE Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has imposed ban on export of all varieties of rice from India;
- (b) if so, the details thereof and the steps being taken to remove this ban;
- (c) whether there is huge drop in foreign exchange earnings due to the said ban on export of rice; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b): Government had imposed ban on export of rice, except basmati rice, vide Notification No.38 (RE-2007)/2004-2009 dated 15.10.2007. There is presently no proposal to remove this ban.
- (c) & (d): Value of export of rice by India during last 5 years is given in the table below. It is evident from the data that there is a drop in foreign exchange earnings in 2008-09 and in current year (2009-10) due to the ban on export of non-basmati rice. However, the over all foreign exchange earnings on account of export of rice have not shown any steep decline after the imposition of ban on export of non-basmati rice.

(Value Rs. Crores)

Item/Year 2004 2005 2006 2007 2008 2009-2010
-2005 -2006 -2007 -2008 2009 (Apr- Sept) (p) #

Non-basmati 3944.81 3178.17 4243.10 7410.74 1687.37 264.54

Basmati 2824.11 3043.10 2792.81 4344.58 9477.03 6201.34

Total 6768.92 6221.27 7035.91 11755.32 11164.40 6465.88

(p) - Provisional